



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/147/2016  
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another  
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	ADITYA TIWARI	Advocates for New Delhi bco office	
2	K. GOWTHAM KUMAR	Counsel for R1-3	

ORDER

Counsel representing both the parties are present. Counsel for the petitioner filed rejoinder and served copy to the other side. Counsel for respondents sought time to file sur rejoinder. Time extended at request. Put up on

15.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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